

# High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

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**Subject: Criteria for promotion of Civil Judges (Junior Division)/Munsiffs to the posts of Civil Judges (Senior Division)/ Sub Judges.**

## ORDER

No:- 648

Dated:- 07/09/2019

The Hon'ble High Court has laid down the following criteria for promotion of Civil Judges (Junior Division)/Munsiffs to the posts of Civil Judges (Senior Division)/ Sub Judges:

**1. Evaluation of 05 Civil & 05 Criminal judgments = 50 marks**

Each judgment will carry 05 marks to be awarded on the basis of its ratings.

The judgments, on the basis of its contents, appreciation of law & facts and its conclusion, shall be rated as, (1) outstanding, (2) very good, (3) good, (4) average and (5) below average. Out of 05 marks, each judgment will be awarded marks as follows:-

<u>For</u>	<u>Marks</u>
1. Outstanding	05
2. Very Good	04
3. Good	03
4. Average	02
5. Below Average	00

**2. Evaluation of ACRs for last five years = 35 marks**

For each year's ACR, 07 marks will be awarded on the following ratings:

<u>For</u>	<u>Marks</u>
1. Outstanding	07
2. Very Good	06
3. Good	05
4. Average	04
5. Below Average	00

**3. Performance in oral interview = 15 marks**

Marks for viva will be awarded on the basis of assessment as follows:

Knowledge of law	= 05 marks
Knowledge of procedure	= 05 marks
Aptitude	= 05 marks

Further, the eligible Judicial Officer {Civil Judge (Junior Division)/Munsiff} who, overall, obtains minimum 60 marks shall make the grade for appointment as Civil Judge (Senior Division) / Sub Judge.

**By Order.**

(Sanjay Dhar)  
Registrar General

No: - 15056-93/95

Dated:- 07/09/2019

**Copy to the :-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of Their Lordships.
3. Registrar Vigilance, High Court of J&K
4. Registrar Rules, High Court of J&K
5. Registrar Judicial, High Court Wing, Jammu /Srinagar  
..... for information.
6. All Principal District and Sessions Judges,  
..... for information and with the request to circulate the copy of this order amongst all the Civil Judge (Junior Division)/Munsiffs posted in their respective Districts.
7. CPC, e-Courts, High Court of J&K, for uploading the same on the official website of The Hon'ble High Court.
8. Order file.

Registrar General